COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 227 OF 2019 &
IA NO. 1161 OF 2019

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rajasthan Solarpark Development Company Limited ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s)	:	Mr. Bipin Gupta Mr. Paramhans Sahani
Counsel for the Respondent(s)	:	Mr. Jafar Alam Mr. Sahil Kaul for R-2 to R-4

O R D E R

List the matter on ***31.07.2019*** to hear the matter on maintainability since the respondent generator submits that by the impugned Order the controversy has been set right.

Written submissions on the same, if any, shall be filed in advance by the next date of hearing i.e. on 31.07.2019.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj